

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
APTINA INDIA PRIVATE LIMITED**

1.	Name of Corporate Person	Aptina India Private Limited
2.	Date of Incorporation of Corporate Person	04.02.2010
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U73100KA2010PTC067756
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	No 89, 16 A Main 7 Cross, 4B Block, Koramangala, Bangalore, Karnataka, India, 560034
6.	Liquidation Commencement Date of Corporate Person	02.12.2024
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.1, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	02.01.2025

Notice is hereby given that M/s. Aptina India Private Limited has commenced voluntary liquidation on 02.12.2024.

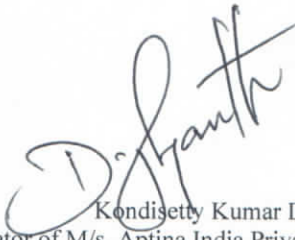
The stakeholders of M/s. Aptina India Private Limited are hereby called upon to submit proof of their claims, on or before 02.01.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 02.12.2024
Place: Bangalore




Kondisetty Kumar Dushyantha
Liquidator of M/s. Aptina India Private Limited
Reg. No.: IBBI/IPA-002/IP-N00237/2017-18/10688

